

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 242
(IB)-452(ND)2017

IN THE MATTER OF:

Power2sme Pvt. Ltd

...

Applicant/Petitioner

Versus

JV Strips Ltd. & Ors

...

Respondent

Under Section: 9 of IBC Code,2016

Order delivered on 19.02.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: None

ORDER

Renotify to 23.02.2021.



**T.S. Singh
(Court Officer)**